

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5752
ANSWERED ON:29.04.2015
ZONAL PLAN FOR NARELA SUB CITY
Kishore Shri Kaushal

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Zonal Plan formulated for the Narela sub-city under the Master Plan of Delhi (MPD)-2021 covers P-1 zone including the village Khera Kalan;
- (b) if so, the details and salient features thereof indicating the manner in which the development work is likely to be undertaken and the time by which the development work is proposed to be initiated therein;
- (c) the modus operandi being adopted for undertaking housing development in the said zone;
- (d) the number of villages falling in P-1 zone under MPD-2021, name-wise;
- (e) whether the P-1 zone has been excluded from the proposed Land Pooling Policy despite its inclusion in zonal planning for Narela sub-city under MPD-2021;
- (f) if so, the details thereof and the reasons therefor alongwith the time by which it is likely to be included; and (g) the alternate policy formulated for urban/housing development in the said zone?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a): Yes, Madam.

(b): Delhi Development Authority (DDA) has informed that the salient features of the Zone consists of:

Narela & Bawana Industrial area;
Metropolitan Passenger Terminal (MTP);
Integrated Freight Complex (IFC);
Inter State Bus Terminal, District Centre, Community Centre, District Sports Centre, Integrated Schools, hospitals & Socio-cultural Centre. High Tech parks, university centre for research, higher education and college, Power House, Water Treatment Plant, Sewerage Treatment Plant, and various categories of Housing as per the provisions of Master Plan for Delhi-2021 (MPD-2021), etc.

The development in Narela Sub city is undertaken as per the approved plans of the area where land has been acquired and is with DDA.

(c): DDA has informed that the residential development has taken place in Zone P-I in the form of various types of Housing i.e. Economically Weaker Section, Low Income Group, Middle Income Group and Higher Income Group. A new concept of incremental housing has been adopted in view of growing needs of families. MPD-2021 provides for the development of housing with involvement of private sector.

(d): DDA has informed that the following 18 villages are included in the Zonal Development Plan of Zone P-I:

1. Alipur (Census Town)
2. Bakaner
3. Bhorgarh
4. Budhpur-Bijapur
5. Holambi Kalan
6. Holambi Khurd
7. Iradat Nagar Alias Naya bans
8. Khera Kalan
9. Khera Khurd
10. Kureni
11. Mamurpur
12. Narela Census Town
13. Sanoth

14. Shahpur Garhi
15. Singhola
16. Siraspur
17. Tikri Khurd
18. Razapur Kalan

(e)&(f): As per MPD-2021, Zone P-I does not have urbanisable area, and hence it was not included for the Land Pooling Policy.

(g) As in reply to (c) above.